

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

137. I.A. 2972/2021

I.A. 1023/2021

I.A. 2412/2020

IN C.P.(IB)-54(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: R.H. Petroleum Pvt Ltd.

V/s.

Tag Offshore Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **18.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)